

**GOVERNMENT OF INDIA  
HOME AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:1164

ANSWERED ON:16.11.2010

MEDICAL FACILITIES TO FREEDOM FIGHTERS

Amlabe Shri Narayan Singh;Ju Dev Shri Dilip Singh;Siddeswara Shri Gowdar Mallikarjunappa

**Will the Minister of HOME AFFAIRS be pleased to state:**

- (a) whether it is a fact that a large number of cases pertaining to pension payments to freedom fighters under 'Swatantrata Sainik Samman' are pending with the Government;
- (b) if so, the number of cases pending and the reasons for pendency alongwith the steps being taken to clear such cases, Statewise;
- (c) whether the Government has any proposal to provide medical/treatment facilities including medicines prescribed by the specialists on Government expenses to the freedom fighters;
- (d) if so, the details thereof;
- (e) if not, whether the Government has set up any Committee/Commission in this regard;and
- (f) if so, the details thereof and the steps taken to extend such facilities to the freedom fighters?

**Answer**

MINISTER OF THE STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI AJAY MAKEN)

(a) & (b): No case for grant of freedom fighters pension complete in all respects and recommended by the State Government, is pending, except 138 cases which relate to Hyderabad Liberation Movement. All efforts are being made to process the pending Hyderabad Liberation Movement cases expeditiously.

(c) & (d): As per Swatantrata Sainik Samman Pension Scheme, 1980, freedom fighters are provided free medical facilities in all Central Government hospitals and hospitals run by Public Sector Undertakings (PSUs) under the control of the Bureau of Public Enterprises. Central Government Health Scheme (CGHS) facilities have also been extended to Freedom Fighters and their eligible dependents.

(e): No, Madam

(f): Does not arise.